

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)12
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017**

NAME OF THE COMPANY: M/s. Om Prakash Talwar V/s. M/s. Logic Controls Pvt. Ltd.

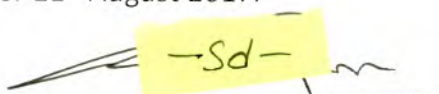
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: For Administrator (s): Mr. Krishnendu Datta, Advocate

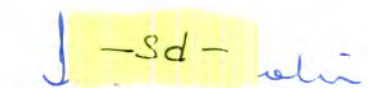
Order

Interim report has been filed by the Ld. Facilitator. It is submitted that partially implemented points are primarily in respect of the unsold immovable properties. Since only Ld. Administrator is present and none is present on behalf of the parties, court notice be issued to them for 21st August 2017.



[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)



[INA MALHOTRA]
MEMBER [J]